

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1507/2016

This the 9th day of May, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr.K.N.Shrivastava, Member (A)**

Shri Satish Kumar Chauhan
Aged about 56 years,
S/o LATE Shri Puran Singh
r/o H.No.1A,
Block D-6, Sector-6 Rohini,
Delhi-110085.
Manager (F&A), National Highways Authority
of India, G-5 &6, Sector-10,
Dwarka,
New Delhi-110075. ... Applicant

(By Advocate: Col Anand Singh Chauhan with Shri Amitava Chauhan)

Versus

1. Union of India through
Secretary,
Ministry of Road Transport and Highways,
Transport Bhawan,
1, Parliament Street,
New Delhi-110001
2. National Highways Authority of India
Through its Chairperson
G-5&6, Sector-10,
Dwarka,
New Delhi-110075... Respondents

(By Advocate: Shri Hanu Bhaskar)

ORDER(ORAL)

Hon'ble Mr.JusticePermod Kohli

Shri Hanu Bhasker on instructions from Shri D.P.sharma, Dy.General
Manager,NHA who is present in court, has stated that impugned

advertisement notice dated 13-19.12.2014 published in the Employment News (Annexure A-1) to the OA is being withdrawn and that in this regard a decision has already been taken and consequential order is likely to be issued shortly.

2. In this view of the matter, this petition is rendered infructuous. However, as and when the respondents issue a fresh advertisement, the applicant may apply for consideration of his claim in accordance with eligibility and rules.

(K.N. Shrivastava)
Member(A)

(Permod Kohli)
Chairman

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